

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Docket No.4/TT/2013

Date: 20.02.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for Vallur TPS- Melakottaiyur 400 kV D/C Line under supplementary Transmission System associated with Vallur TPS for the period from DOCO to 31.3.2014 in Southern Region for tariff block 2009-14.

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 20.3.2013:-

- i) Detailed computation of IDC along with apportionment of IDC and IEDC in various Assets covered under "Supplementary Transmission System associated with Vallur TPS";
- ii) Justification for variation in price of tower steel, erection stringing wind measures equipment and civil works, and accepting the higher price for tower steel and establishment as given in Form 5-B, and the reasons for accepting higher price of these components for awarding contract;
- iii) RCE (asset wise), if any, in view of the fact that the total estimated completion cost exceeds the apportioned approved cost for the asset;
- iv) Management certificate and Tariff Forms (Form-1, Form-6, Form-13, Form-13B) along with documentary proof for interest rate and repayment of Loan, if there is any change in anticipated date of commercial operation.

Yours faithfully,

(P.K. Sinha)  
Assistant Chief (Legal)